NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: Mr. Dhirajlal L. Shah & Ors.

V/s.

M/s. Rajveer Lifestyles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. MR. KUNM MEHTA

with MR. DEVANSH SHAM

AND MR. PUNIT DAMMEDAR 1/b Kange & Co

for Respondent Nos. 2 to 6

2. Mr. Sidharth Farnantsay With Mr. Harsh Gala Who L. D. Shah Ja co

for Petitioner

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ORDER

C.P. No. 46/241-242,244/NCLT/MB/MAH/2016

On supply of Bank statements, the Respondent side has candidly agreed to provide bank statements upto 31.01.2017.

Since the Respondent Counsel submits that they will file their reply by tomorrow, the Petitioner is given 15 days to file rejoinder thereof.

List this matter for hearing on 06.03.2017

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).